

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2019 (MONDAY)

COURT - II

11:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 851 of 2019	Vinod Mittal. Vs. Rays Power Experts Pvt Ltd & Anr.	T. Sundar Ramanathan	Pawan Sharma Sylvine Sarmah- IRP

For Orders

2.	Comp. App (AT) (Ins) No. 846 of 2019	Orbit Lifescience Pvt Ltd. Vs. Raj Ralhan.	Anirudh Suresh	Sumesh dhawan- RP
3.	Comp. App. (AT) (Ins) No. 903 of 2019	Amit Gupta. Vs. Yogesh Gupta.	Rajan N.Karanjawala Abhijit Sinha	Siddharth Gautam Yogesh Gupta

For Admission (After Notice)

4.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mill Company Ltd.	Nishat Ahmed	Arvind Kumar Tarun Mehta C. S. Chauhan
5.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
6.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
7.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti
8.	Comp. App (AT) (Ins) No. 694 of 2019	Sushil Trading Company. Vs. International Mega Food Park Ltd & Anr.	Rakesh Kumar	Surekha Thukral
9.	Comp. App (AT) (Ins) No. 728 of 2019	Pacific World Shipping PTE Ltd. Vs. Dadi Impex Pvt Ltd., Through Promoters Anand Prakash Choudhari and Mrs. Manju Choudhari & Anr.	Ankur Kashyap	Ekta Bhasin-R1 Nakul Sachdeva-R2
10.	Comp. App. (AT) (Ins) No. 962 of 2019	Uniexcel Developers Pvt. Ltd. Vs. Uniexcel Ltd.	Saurabh Kalia	Bhuvan Gugnani

11.	Comp. App. (AT) (Ins) No. 969-970 of 2019	Jai Kishan Gupta. Vs. Green Edge Buildtech LLP & Ors.	S. Mishra	Varun Jain (R1)
12.	Comp. App. (AT) (Ins) No. 977 of 2019	Wipro Ltd. Vs. Navayuga Infotech Pvt. Ltd.	Gaurav Bahl	

For Hearing (Part Heard)

13.	Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	Akansha Kaushik (R1), Aditi Sharma (IRP)
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By Order

-sd/-

Registrar